

LOK SABHA DEBATES

LOK SABHA

*Monday, March 19, 1990 / Phalguna 28,
1911 (Saka)*

The Lok Sabha met at

Eleven of the Clock

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[*English*]

MR. SPEAKER: Honourable Members, we have learnt with deep regret of the passing away of Shri A.E.T. Barrow, who represented the Anglo-Indian community as a nominated Member of this House. Shri Barrow was a member of the Provisional Parliament during 1950-52 and of the First, Second, Third and Fourth Lok Sabha during 1952 to 1970 and again of the 6th, 7th and 8th Lok Sabha during 1977-89.

Shri Barrow was deeply interested in the field of education and served various educational bodies in various capacities. He was a member of the All India Council for Elementary Education during 1959-63, the Central Advisory board of Education during 1966-79 and of the Task Force of secondary education of Planning Commission during 1972-74. He was also a member of the governing bodies of several Anglo-Indian schools, training colleges, Christian schools, etc. He was also the Honorary Life Member of the Association Heads of Anglo-Indian schools in India. Shri Barrow was an active parliamentarian and no debate on education was complete without his participation in it.

He was also a member of various parliamentary committees, such the Estimates Committee, the Rules Committee, the Committee on Government Assurances, Joint Committee on Vishwabharti Bill and the Committee on Subordinate Legislation for varying periods.

A widely travelled persons, Shri Barrow was a delegate to the Second Commonwealth Conference, 1962.

Shri Barrow passed away on 17th March, 1990 at the age of 82 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while to pay respect to the memory of the deceased.

(The Members then stood in silence for a short while)

ORAL ANSWERS TO QUESTIONS

[*English*]

UGC Assistance to Bihar Universities and Colleges

*81. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) the nature and extent of assistance being given by the U.G.C. to the existing universities in Bihar, particularly L.N. Mithila and K.S. Sanskrit Universities of Darbhanga;

(b) the position about U.G.C. assis-

tance in regard to the six new universities announced by the Government of Bihar; and

and Harijan Sanskrit Mahavidyala, Barha, K.D. Memorial college, Chandouna?

(c) which of the colleges in the backward areas of Bihar have been or are to be recipients of U.G.C. grants, particularly Kalidas Vidyapati Science College, Uchchaitha,

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) The University Grants Commission provides development grants and grants under special schemes to the universities for strengthening institutional infrastructure like building buildings, books and journals, equipments and other facilities designed to promote the quality and level of teaching and research. The details of the grants allocated by the U.G.C. to the Universities in Bihar during the 7th Plan period and the grants released so far are as follows:

<i>Sl. No.</i>	<i>University</i>	<i>Total Allocation approved for 7th Plan</i>	<i>Grants released</i> <i>(Rupees in Lakhs)</i>
1.	Patna	180.50	50.50
2.	Bihar	171.70	110.00
3.	Bhagalpur	198.37	105.35
4.	Ranchi	235.42	91.00
5.	K.S.D. Sanskrit	72.62	16.00
6.	Magadh	171.00	70.00
7.	L.N. Mithila	72.67	53.50

(b) The U.G.C. have not received any proposal from the State Government for financial assistance for the six new Universities proposed to be set up by the Government of Bihar.

(c) According to the norms prescribed by the U.G.C. 45 Colleges in Bihar which have been recognised by the Commission under Section 2 (f) of the U.G.C. Act, are located in educationally backward areas and

44 of these Colleges are eligible to receive U.G.C. grants under Section 12 B. Out of these, 31 Colleges, as given in the attached Annexure, are receiving assistance from the U.G.C. K.V. Science College, Uchchaitha receives grants from U.G.C. but is not in an educationally backward district. The Harijan Sanskrit Mahavidyalaya, Barha and K.D. Memorial College, Chandouna, have not been recognised under Section 2 (f) of the U.G.C. Act and are, therefore, not eligible to receive U.G.C. assistance.

Annexure—I

List of Colleges Situated in The Educationally backward District of Bihar receiving Assistance from U.G.C.

Bhagalpur University:-

1. Madhupur College, Madhupur. (Distt. Santhal Parganas).

Ranchi University:-

2. Giridih College, Giridih
3. Sri Sadguru Jagjeet Singh Namdhari College, Garhwa (Palamau).

Bihar University:-

4. Gopalganj College, Gopalganj.
5. Gopeshwar College, Hathwa (Gopalganj).
6. Hariram College, Mairwa (Siwan).
7. Raja Singh College, Siwan (Bihar).
8. D.A.V. College, Siwan (Bihar).
9. Khem Chand Tara Chand College, Raxaul (East Champaran).
10. M.S.S.G. College, Arreraj (East Champaran).
11. Ram Sewak Singh Mahila Mahavidyalaya, Sitamarhi (Bihar).
12. R.s. Science College, Sitamarhi (Bihar).
13. Sri L.K. Mahavidyalaya, Sitamarhi (Bihar).
14. S.R.A.R. College, Barachakia (East Champaran).
15. M.J.K.College, Bettiah (West Champaran).

16. R.N.College, Hajipur (Vaishali).

17. Dev Chand College, Hajipur (Vaishali).

18. Laxmi Narain College, Bhaganpur (Vaishali).

Magadh University:-

19. Soghra College, Bihar Sharif, Nalanda.
20. Kishan College, Sohsarai, Nalanda.
21. Sardar patel Memorial College, Udantpuri, Bihar Sharif, Nalanda.
22. S.N. Sinha College, Warsliganj, Nawadah.

L.N. Mithila University:-

23. Araria College, Araria.
24. Forbesganj College, Forbesganj.
25. Gorelal Mehta College, Banmukhi.
26. M.J.M. Mahila College, Katihar.
27. Marwari College, Kishanganj.
28. Munshilal Arya College, Kasba.
29. Purnea College, Purnea.
30. Purnea Mahila Mahavidyalaya, Purnea.
31. Ramdeo Sharda Mahavidyalaya, Salmari.

SHRI MANUBHAI KOTADIA: Mr. Speaker, Sir, with your permission, I would like to add one sentence in the reply at the end of part (c).

However, there is a college called Mahakavi Kalidasa Smarak Mahavidyalaya at Chandauna which is recognised for grant by UGC.

SHRI BHOGENDRA JHA: Sir, recently prior to the elections the Government of Bihar had announced....(*Interruptions*)

PROF. SAIFUDDIN SOZ: Sir, I have a point of order.

MR. SPEAKER: No point of order in Question Hour.

PROF. SAIFUDDIN SOZ: My point of order is under Rule 376. It is a very important point of order. Kindly listen to me (*Interruptions*)

MR. SPEAKER: I am not permitting your point of order.

(*Interruptions*)

PROF. SAIFUDDIN SOZ: There is the business before the House at the moment. In Question Hour, we can raise point of order. My point of order is that it is a question for the Prime Minister. It is a very important question. If the Prime Minister is not here, then Prof. Menon should have been here. Whereas, I find, it is Water Resources Minister... (*Interruptions*) I have yet to acquaint myself with this Minister..... (*Interruptions*)

MR. SPEAKER: He has taken my permission. Please take your seat. Shri Bhogendra Jha.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: He has taken my permission for not coming to the House. I have granted him permission. You please sit down.

[*English*]

SHRI BHOGENDRA JHA: Just prior to the Assembly elections and after the Lok Sabha elections, when a new Government headed by a new Chief Minister came into existence in Bihar, that Government announced establishment of six new universities in Bihar. People do believe that these

universities have been established. Here the reply is that Bihar Government has not sought any assistance from the UGC. That is another thing. I want to know whether these six universities have really been established or not; whether they are going to function or not. UGC is concerned not only with the assistance, but the Central Government, Education Ministry, and as correctly mentioned by my hon. friend, the Government headed by the Prime Minister, Shri V.P. Singh, are concerned with the education. I want to know from the Government whether these six universities have been established or not. Are they on paper or if they are not on paper, was it an election stunt only? I want the country and Bihar to know about it whatever may be the reality and the reaction of the Government. The second issue is with regard to the UGC's development assistance to the Sanskrit University. The statement that has been given to us shows that there is only one Sanskrit University for the whole State of Bihar while there are other universities area-wise. Here the total development grant to that University is Rs. 16 lakhs. UGC's stand has been that the matching grant must come from the State of Bihar. Here was an allocation of Rs. 72.62 lakhs and the grant has been given as Rs. 16 lakhs only, which is just one-fifth. Why is this step-motherly treatment for Sanskrit education particularly when the whole State of Bihar is concerned?

SHRI MANUBHAI KOTADIA: So far as UGC is concerned, we did not have any proposal from the State Government of Bihar. At present, I am not in a position to submit anything before this hon. House. Secondly, the hon. Member, Mr. Jha, is very much worried about the Sanskrit university. He is right when he says that the State Government is not sanctioning matching contribution. That is why that University is not getting UGC aid.

SHRI BHOGENDRA JHA: I said that the UGC had given in this case about one-fifth of the assistance while the matching grant is fifty per cent. Why was this one-fifth allotment only?

I want to know whether it is known to the Central Government or not that in Bihar academic calendars are not being followed. Students have to suffer for two years, three years and even four years in getting the results. There is no timely educational calendar, no timely examination, no timely results. And those students who have got the means, resources and other ways, do go outside the State. Particularly, Mithila University is among the worst sufferers. I know perhaps in other States also this is the problem. But for Bihar it is a chronic problem. Similarly, with regard to teaching profession, with all respects to our teachers, Bihar has got a strong teachers' movement. The teachers' federation of Bihar also has demanded that each teacher must teach at least four hours a day in every college and university and 180 days in a year. But not even 50 per cent or 25 per cent of this is being followed. I want to know whether the UGC or the Central Government has got anything to do with it so that they can review the Indian universities and colleges and also there is stoppage of private tutoring by college and university teachers. I have asked some students to shout slogans there, and there will be a movement against them. There is an open corruption there. So, I would like to know whether the UGC or the Central Government is going to have anything to do in this regard.

SHRI MANUBHAI KOTADIA: Sir, I appreciate the feelings of the hon. Member but the scope of the question is very limited. It is only for the sanction and release of grant for particular universities in Bihar. So, I do not think this question arises out of that.

MR. SPEAKER: Shri Sontosh Mohan Dev.

SHRI BHOGENDRA JHA: Sir, there must be something which should be intelligible to us. The teachers should do the work of teaching for which they are being paid.

MR. SPEAKER: I have called Mr. Sontosh Mohan Dev.

SHRI SONTOSH MOHAN DEV: Mr. Speaker, Sir, in the Eighth Lok Sabha, a Bill was passed, called the Assam University Bill, which has probably been assented to by the president also. Rs. 72 crores were allotted for the establishment of that university within the financial year ending 31st March, 1990.... (*Interruptions*).

MR. SPEAKER: This question is regarding Bihar, Mr. Sontosh Mohan Dev. It is not a general question. If the Minister wants to reply, I have no objection.

SHRI MANUBHAI KOTADIA: This is not a related question, Sir.

DR. VENKATESH KABDE: Sir, in getting grant from the University Grants Commission, the rural colleges are having great difficulty. As you know, Sir, there are more than 150 universities and 5,000 colleges in our country. The office of the University Grants Commission is located in Delhi. Therefore, it is alleged that the universities and colleges which are around Delhi are getting more share of the grants..... (*Interruptions*).

MR. SPEAKER: This is not a general question. This question is regarding Bihar.

DR. VENKATESH KABDE: But this is a related question, Sir. I would like to know whether the University Grants Commission is thinking of setting up an office at Hyderabad for the grant of funds for the universities in South and in Western Maharashtra.

MR. SPEAKER: Do you want to reply, Mr. Minister?

SHRI MANUBHAI KOTADIA: Sir, I have already replied that this does not come within the scope of this question.

[*Translation*]

SHRI NITISH KUMAR: Mr. Speaker, sir, I would like to know from the hon. Minister whether there is any proposal to declare Patna University as a Central University or not?

[English]

SHRI MANUBHAI KOTADIA: Sir, there is no such proposal. If there is any specific proposal, that can be considered on its merits.

PROF. SAIFUDDIN SOZ: Sir, as I said earlier, I am thankful to Mr. Bhogendra Jha. He raised a very important question. I have a very basic question and it will cut across party lines here because the University Grants Commission is a funding institution and I think as an academic institution it has failed totally. As far as funds are concerned, the University Grants Commission distributes funds to the universities. That could be done by the Ministry itself by establishing a Cell.... (*Interruptions*)

MR. SPEAKER: Does it flow from that question, Mr. Soz? Please put a specific question.

PROF. SAIFUDDIN SOZ: Sir, I will put a specific question but it cannot be answered by this Minister....(*Interruptions*)

MR. SPEAKER: No, that is not the way, Mr. Soz.

PROF. SAIFUDDIN SOZ: Sir, my specific question is what is the feed back of the University Grant Commission on the performance of the Universities in India, including the universities in Bihar. So, the hon. Minister must tell me what is the feed back available to the University Grants Commission....(*Interruptions*)

MR. SPEAKER: About Bihar.

PROF. SAIFUDDIN SOZ: After he gives reply, I will propose that we should have at least Half-an-Hour discussion on this question. I have the support of the House.

SOME HON. MEMBERS: Yes.

[Translation]

MR. SPEAKER: Please reply his question about universities in Bihar.

[English]

SHRI MANUBHAI KOTADIA: Sir, I have to say that this question is limited only to grants to particular universities in Bihar..... (*Interruptions*)

PROF. SAIFUDDIN SOZ: Sir, I have said that he cannot answer this question. So, my suggestion is that Half-an-Hour discussion should be there on it. I have the support of the House.... (*Interruptions*) We want to have Half-an-Hour discussion.

MR. SPEAKER: That is all, Soz Sahib. You give me a notice for that.

[Translation]

SHRI YUVRAJ: Mr. Speaker, Sir, I would like to know from the hon. Minister that (*Interruptions*)

Sir, the hon. Minister has given details of grants allocated and grants released for the universities in Bihar. I would like to know that out of a total allocation of Rs. 72.67 lakh approved for Mithila University, why a small amount has been released? Many rural colleges are affiliated to the Mithila University. What criterion the Government have fixed for the allocation of grants to these universities? Have the Government laid down any criterion to provide special assistance to the universities aimed at improving the educational standard of the people in rural and backward areas? What is the policy of the Government for allocating grants to the colleges in backward areas?

[English]

SHRI MANUBHAI KOTADIA: There is no such special provision.

[Translation]

SHRI DAU DAYAL JOSHI: 'Bharata-siyaprasidhedve Sanskritah sanskritistatha.' Have the Government received proposals from other States also for promoting the study of Sanskrit? I would like to know from

the hon. Minister whether the present Government, like the previous Government, will continue the policy of neglecting the study of Sanskrit?

[*English*]

SHRI S. KRISHNA KUMAR: Sir, are the Government aware that the Government of Kerala.....

MR. SPEAKER: Mr. Krishna Kumar, the main question is about Bihar. I have not permitted your supplementary. The question concerns the universities in Bihar.

[*Translation*]

SHRI SATYANARAYAN JATIYA: Mr. Speaker, Sir, I would like to know that out of Rs. 72.62 lakh approved under the Seventh Five Year Plan for K.D.S. Sanskrit Vidyalaya, why a sum of Rs. 16 lakh only was released? What modifications the Government propose to make in the policy followed by the previous Government with a view to encouraging the study of Sanskrit?

[*English*]

SHRI MANUBHAI KOTADIA: Sir, I appreciate the feelings of the hon. Member. Government are also aware that Sanskrit should be encouraged. I convey the feelings of the hon. Member.

[*Translation*]

SHRI DEVENDRA PRASAD YADAV(Jhanjharpur): The hon. Minister has said that it will be considered on the basis of merit, so I would like to know whether any proposal to make the Patna university a Central University is under consideration of the Government?

[*English*]

SHRI MANUBHAI KOTADIA: Today, the Patna University is registered under the State Act and there is no such provision.

MR. SPEAKER: He asked whether you have any suggestion to make the Patna University as the Central University.

[*Translation*]

The hon. Member wants to know whether the Government have any proposal to make the Patna University as a Central University?

SHRI MANUBHAI KOTADIA: At present, there is no such proposal with the Government.

Changes in Educational System

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*82 SHRI RAMLAL RAHI:
SHRI RAVI NARAYAN PANI:

Will the PRIME MINISTER be pleased to state:

(a) whether with a view to remove existing distortions in the educational system certain basic changes are contemplated by the Government; and

(b) if so, the details thereof?

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES(SHRI MANUBHAI KOTADIA): (a) and (b). The Government had decided to undertake a review of the New Education Policy, 1986. This will cover aspects relating to existing distortions and patterns of education in the country. The modalities for this are being worked out.

[*Translation*]

SHRI RAMLAL RAHI: Mr. Speaker, Sir, the hon. Minister has stated in his reply that the Government want to undertake a review of the Education Policy 1986. The hon. Minister might be knowing that the previous Government had reviewed the Education